

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
BENCH AT CHENNAI
IN THE MATTER OF SECTION 33(1) (a)/34(1) OF THE INSOLVENCY AND
BANKRUPTCY CODE 2016 (CODE)
AND
IN THE MATTER OF UNITED INDIA SHOE UPPERS PRIVATE LIMITED
M.A. No. 138/IB/2018
IN
Petition No: CP/534/(IB)/CB/2017**

Mr V Nagarajan, Liquidator
in respect of M/s United India Shoe Uppers Private Limited
with office at PRINCE TOWER,1ST FLOOR, N.NO.52 & 53, O.NO.25 & 26 COLLEGE
ROAD, NUNGAMBAKKAM CHENNAI – 600006

... Applicant/Liquidator

List of claims

S.No	Name of the Operational Creditors	Admitted Claim
1	SB International, "SALMA House" No. 334 Old No. 142, Purasawalkam High Road, Kellys, Chennai 600 010	10509521
2	Employees Provident Fund Organisation, Regional Office S-1, TNHB Phase –III, Sadhuvachari, Vellore 632 009	16229447
	Total =	26738968